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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 7th March, 1980.

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NOTIFICATION  
INCOME TAX

No. 3204/F.No. 203/89/80-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the institute will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the institute will furnish annual returns of its scientific research activities to the council for each year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the institute will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

BREACH CANDY HOSPITAL, BOMBAY.

This notification is effective for a period of three years from 8.2.1980 to 7.2.1983.

Sd/-

(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA.

Copy forwarded to:-

- 1. All Commissioners of Income-tax. (2 copies).
- 2. Director of Inspection (I.T. & Audit) / Investigation (R.S. & P), New Delhi.
- 3. Dte. of O&MS (IT), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No. 4508, New Delhi-110016, with reference to their letter No. 18/23/78-Admn. II dated 8.2.1980.
- 5. The Secretary, Breach Candy Hospital, 60, Bhulabhai Desai Road, Bombay-400026.
- 6. Comptroller & Auditor General of India. (250 copies).
- 7. Bulletin Section of the D.I. (R.S. & P), New Delhi. (5 copies).

AUTHORISED FOR ISSUE

*V.K. Bhatia*  
(V.K. BHATIA)

ASSISTANT DIRECTOR (RS&P).

\* SHARMA \*

Sd/-

(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA

No. CC/ITA.II/3011/732/RSP/80.